

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:1159

ANSWERED ON:10.03.2005

POWER TO NAVRATNA AND MINIRATNA CPSUs

Chandrapan Shri C.K.;Mandlik Shri Sadashivrao Dadoba;Singh Shri Kirti Vardhan;Vijay Krishna Shri

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Government is considering to enhance powers of `Navratnas` and `Miniratnas` in Public Sector;
- (b) if so, the details thereof;
- (c) whether the Government will allow Miniratna PSUs to have access to the National Investment Fund for developing their base;
- (d) if so, which are the PSUs that need help from the National Investment Fund; and
- (e) the policy of the Government in dealing with Miniratna PSUs from their present plight?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
(SHRI SONTOSH MOHAN DEV)

- (a) and (b) Yes, Sir. The powers delegated to the Navratna and Miniratna Public Sector Undertakings in respect of investment in subsidiaries/joint ventures, merger and acquisition, capital expenditure, business tours abroad etc. are to be enhanced.
- (c) and (d) Selected PSEs including Miniratnas may be allowed to have access to the National Investment Fund for capital investment in order to enlarge their capital base to finance revival package and/or expansion/diversification.
- (e) The policy is to make public sector strong and effective